

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.02.2024

**Misc. Application No. 1668 of 2023
And
Appeal No. 509 of 2023**

Keynote Enterprises Private Limited & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates
i/b The Law Point for the Respondent-SEBI.

**WITH
Appeal No. 510 of 2023**

Inayata Constructions Private Limited & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates
i/b The Law Point for the Respondent-SEBI.

**WITH
Appeal No. 644 of 2023**

Anand Shroff & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent-SEBI.

AND
Appeal No. 643 of 2023

Mr. Markand Adhikari ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent-SEBI.

ORDER:

1. Adjourned on the joint request of the parties. List on February 13, 2024.

Ms. Meera Swarup
Technical Member

02.02.2024
msb